

National Company Law Tribunal


Allahabad Bench

C P No.10/03/2015

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.05.2018

NAME OF THE COMPANY: Jaypee Infratech Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 74(2)

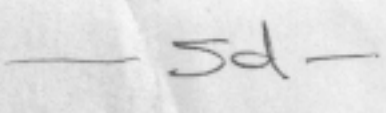
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Sudeep Harkauli	Adv	IRP	
2.				

CP NO. 10/03/2015

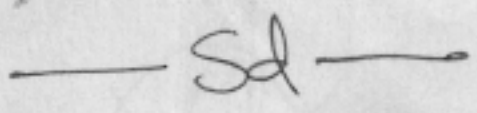
Sh. Sudeep Harkauli, Advocate for the Resolution Professional (RP) is present in this Court. Learned counsel for RP stated that the case of Jaypee Infratech has stayed the Liquidation Proceedings by the Supreme Court and passed certain orders further date of hearing in the Supreme Court is on 4th July, 2018. He made a request that further time may be given after 4th July, 2018.

Keeping in view of the submission of the petitioner, the case is adjourned on 6th July, 2018.

Dated: 22.05.2018



SAROJ RAJWARE,
MEMBER (T)



V.P. SINGH,
MEMBER (J)